

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 43
ANSWERED ON 20TH JULY, 2023**

UPGRADATION OF SHS INTO NHS

**43. SHRI SHANMUGA SUNDARAM K.:
SHRI KANAKMAL KATARA:
SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the criteria adopted for conversion/upgradation of various State Highways (SHs) into National Highways (NHs) in the country;**
- (b) the details of the roads converted to NHs in the country during the last five years, State-wise including Bundelkhand;**
- (c) the details of SHs identified for upgradation into NHs in the country under the National Highways Development Project (NHDP), State-wise particularly in Rajasthan and Bundelkhand;**
- (d) the funds sanctioned so far for the said projects; and**
- (e) whether there is any scheme to operate toll free roads in economically backward areas of the country, particularly in Bundelkhand and if so, the details thereof?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) State roads, including State Highways (SHs), are declared as National Highways (NHs) from time to time on the basis of well established principles. The important criteria for declaration of NHs include the following: -

- i. Roads running through length / breadth of the country.**
- ii. Connecting adjacent countries, National Capitals with State Capitals / mutually the State Capitals, major ports, non-major ports, large industrial centers or tourist centers.**
- iii. Roads having important strategic requirement in hilly and isolated area.**
- iv. Arterial roads which enable sizeable reduction in travel distance and achieve substantial economic growth.**
- v. Roads which help in opening up large tracts of backward area and hilly region.**
- vi. Roads contributing towards achievement of National Highways grid of 100 km.**
- vii. Synergy with PM GatiShakti National Master Plan (NMP).**

(b) State / Union Territory (UT) – wise details of State roads, including SHs, notified as NHs during the last five years, including for the States of Madhya Pradesh and Uttar Pradesh, are placed at Annexure-I.

(c) The Ministry keeps on receiving proposals from various State Governments / UTs, including from the State Governments of Rajasthan, Madhya Pradesh and Uttar Pradesh, for declaration / upgradation of State roads, including SHs, as new NHs. Decisions are taken based on the fulfillment of the criteria, requirement of connectivity, inter-se priority and availability of funds.

National Highways Development Project (NHDP) has been subsumed under Phase-I of Bharatmala Pariyojana (BMP). State / UT – wise details of State roads, including SHs, notified as NHs under BMP, including for the States of Rajasthan, Madhya Pradesh and Uttar Pradesh, are placed at Annexure-II.

(d) The year-wise details of funds released / expenditure incurred by the Ministry for projects under BMP during the last five years and the current year are as follows: -

Amount in Rs. Crore	
Year	Expenditure under BMP
2018-19	97,036
2019-20	106,321
2020-21	111,097
2021-22	122,950
2022-23	144,894
2023-24 (till 30.06.2023)	79,015

(e) User Fee collection on NHs and exemption of vehicles plying on NHs from paying the User Fee are as per the National Highways Fee Rules, 2008, as amended from time to time.

ANNEXURE-I**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 43 ANSWERED ON 20.07.2023 ASKED BY SHRI SHANMUGA SUNDARAM K., SHRI KANAKMAL KATARA AND SHRI KUNWAR PUSHPENDRA SINGH CHANDEL REGARDING UPGRADATION OF SHS INTO NHS**

State / UT – wise details of State roads, including SHs, notified as NHs during the last five years, including for the States of Madhya Pradesh and Uttar Pradesh: -

Sr. No.	State/UT	Length in Km				
		2018-19	2019-20	2020-21	2021-22	2022-23
1	Andhra Pradesh	501	0	846	447	481
2	Arunachal Pradesh	0	0	0	0	1,748
3	Assam	0	0	97	71	0
4	Bihar	481	0	413	169	0
5	Chhattisgarh	15	0	15	0	0
6	Delhi	87	0	0	0	0
7	Goa	0	0	6	0	0
8	Gujarat	585	265	844	141	0
9	Haryana	378	0	71	23	132
10	Jammu and Kashmir ^	96	0	0	55	124
11	Jharkhand	682	0	26	37	0
12	Karnataka	132	0	77	229	461
13	Kerala	0	0	0	0	76
14	Madhya Pradesh	493	0	178	121	93
15	Maharashtra	0	174	265	122	142
16	Manipur	0	0	90	0	0
17	Mizoram	0	0	0	0	76
18	Nagaland	0	0	0	123	0
19	Orissa	331	0	136	0	0
20	Puducherry	0	0	0	0	0
21	Punjab	5	50	775	140	0
22	Rajasthan	1,426	0	8	127	230
23	Sikkim	0	0	246	0	0
24	Tamil Nadu	0	0	117	0	142
25	Telangana	0	0	469	661	0
26	Tripura	0	0	0	0	35
27	Uttar Pradesh	360	0	94	414	54
28	Uttarakhand	12	0	463	240	0
29	West Bengal	591	0	0	9	0
30	Dadra & Nagar Haveli	0	6	0	0	0
	TOTAL	6,174	495	5,237	3,129	3,794

Above figures are based on reconciled NH Length Data from 2014-15 onwards.
^ - erstwhile Jammu & Kashmir before re-organisation

ANNEXURE-II**ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 43 ANSWERED ON 20.07.2023 ASKED BY SHRI SHANMUGA SUNDARAM K., SHRI KANAKMAL KATARA AND SHRI KUNWAR PUSHPENDRA SINGH CHANDEL REGARDING UPGRADATION OF SHS INTO NHS**

State / UT – wise details of State roads, including SHs, notified as NHs under BMP, including for the States of Rajasthan, Madhya Pradesh and Uttar Pradesh: -

Sl. No.	State / UT	Length in Km
		Length of State Roads, including SHs, notified as NHs under BMP
1	Andhra Pradesh	2,280
2	Assam	168
3	Bihar	885
4	Chhattisgarh	305
5	Delhi	80
6	Goa	37
7	Gujarat	1,316
8	Haryana	711
9	Jammu and Kashmir	208
10	Jharkhand	354
11	Karnataka	1,250
12	Kerala	76
13	Madhya Pradesh	1,144
14	Maharashtra	1,363
15	Manipur	90
16	Nagaland	107
17	Orissa	1,008
18	Punjab	1,356
19	Rajasthan	2,682
20	Sikkim	246
21	Tamil Nadu	1,674
22	Telangana	1,130
23	Uttar Pradesh	732
24	Uttarakhand	682
25	West Bengal	833
26	Dadra & Nagar Haveli	6
